

(e) whether any new Hepatitis-B vaccine has been manufactured within the country; and

(f) if so, the details thereof and if not the time by which the new vaccine is likely to be available in the market ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) Estimated cost will be around Rs. 525 crores per annum, and for the IX Plan Period will be around Rs. 2625 crores. Additional Resources of this size are not available within the Department Planning Commission has indicated that funds required be made up by internal Resource Mobilization as additional allocation would not be possible.

(e) and (f) M/s Shanta Biotech, Hyderabad has commenced production from 1997-98, with an installed capacity of 5 lakh doses, which is likely to be increased to 200 lakh doses during 1998-99.

#### Allocation of Funds by W.H.O.

1071. SHRI V.M. SUDHEERAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether W.H.O. has proposed any change in its policy of allocation of funds to its member countries;

(b) whether any proposal from W.H.O. envisages a sharp cut in the allocation of funds for India;

(c) if so, the reasons therefor; and

(d) the steps taken or proposed to be taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (c) Yes, Sir. One of the Recommendations of the Executive Board of the WHO made to the World Health Assembly was to reduce Budget Allocations to the South-East Asia Region by 48.4% allocation of funds to India by 36.8%. The purpose of such a reduction was to provide additional funding to the countries of Africa and Eastern Europe.

(d) At the 51st Session of the World Health Assembly which met in Ganga between 11-16th May, 1998, the Government of India representative, intervened on behalf of India and the South East Asia Region and was able to persuade the World Health Assembly to revise the recommendation of the Executive Board. Accordingly, the

World Health Assembly resolved that reduction shall not exceed 3% per year to be spread over six years which works out to a reduction by 18% for the SEARO region.

#### Registration of Unemployed

1072. SHRI SADASHIVRAO DADODA MANDLIK : Will the Minister of LABOUR be pleased to state :

(a) the number of Employment Exchanges in the country, State-wise;

(b) the number of educated and uneducated unemployed registered in those employment exchanges during the last three years, State-wise;

(c) the number out of them got jobs during the said period, State-wise and

(d) the details of scheme formulated or proposed to be formulated by the Government to provide employment to unemployed persons ?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) Statewise number of Employment Exchanges in the country is furnished in Statement-I

(b) and (c) Information relating to the years, 1992, 1993 and 1994 (Latest available) is furnished in statement-II.

(d) The Approach to the Ninth Plan envisages priority to agriculture and rural development with a view to generating adequate productive employment and eradication of poverty. Productive employment is an important dimension of the state policy that seeks to achieve growth with equity. Greater productive employment will be generated in the growth process itself by concentrating on sectors, sub-sectors and technologies which are labour intensive, in regions characterised by higher rates of unemployment and underemployment.

#### Statement-I

Number of Employment Exchanges/UEIGBs as on 31st March 1998

Sl. No.	State/UT	Employment Exchanges/UEIGBs
1	2	3
1.	Andhra Pradesh	31
2.	Arunachal Pradesh	8
3.	Assam	53
4.	Bihar	66
5.	Goa	1

1	2	3	1	2	3
6.	Gujarat	40	21.	Sikkim*	
7.	Haryana	95	22.	Tamil Nadu	37
8.	Himachal Pradesh	15	23.	Tripura	4
9.	Jammu and Kashmir	14	24.	Uttar Pradesh	102
10.	Karnataka	39	25.	West Bengal	74
11.	Kerala	77	26.	A & N Islands	1
12.	Madhya Pradesh	65	27.	Chandigarh	2
13.	Maharashtra	42	28.	D & N Haveli	1
14.	Manipur	9	29.	Delhi	21
15.	Meghalaya	10	30.	Daman and Diu	2
16.	Mizoram	3	31.	Lakshadweep	1
17.	Nagaland	7	32.	Pondicherry	1
18.	Orissa	37			
19.	Punjab	44		Total	940
20.	Rajasthan	38			

Note :- \*No Employment exchange is functioning in this state.

#### Statement-II

State-wise live register and placement of Educated/uneduca. persons for the year 1992 to 1994

(in thousand)

Sl. No.	State/UT	Live Register						Placements Effected					
		Educated			Uneducated			Educated			Uneducated		
		1992	1993	1994	1992	1993	1994	1992	1993	1994	1992	1993	1994
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andhra Pd.	1945.7	1385.2	2035.7	960.9	1795.6	1033.0	6.5	4.4	4.9	12.6	11.6	3.8
2.	Arunachal Pd.	0.2	5.1	0.3	7.5	0.4	10.1	●	●	●	●	0.1	●
3.	Assam	784.8	580.4	799.3	577.7	747.6	528.6	1.0	0.6	0.8	1.7	2.2	1.1
4.	Bihar	2177.6	1309.2	2252.3	1087.0	2310.4	1390.5	1.5	0.8	0.7	11.8	13.5	10.7
5.	Goa	81.8	26.4	85.4	30.9	84.6	30.1	0.1	0.4	0.2	0.9	0.2	0.2
6.	Gujarat	676.7	350.3	633.1	340.5	629.1	277.3	16.4	9.2	12.9	8.5	18.9	12.4
7.	Haryana	419.3	234.4	436.9	239.4	440.7	222.5	1.3	1.3	1.3	2.3	3.2	2.7
8.	Himachal Pd.	321.0	151.4	341.7	141.1	373.7	160.7	2.5	2.7	3.1	2.8	1.6	1.8
9.	J & K	48.9	81.8	60.9	76.9	60.0	78.2	0.2	0.1	0.1	0.1	1.1	0.5
10.	Karnataka	964.3	537.5	1004.0	571.5	1128.8	535.5	5.7	8.3	13.8	4.8	7.3	11.4

1	2	3	4	5	6	7	8	9	10	11	12	13	14
11. Kerala		2298.6	1527.5	2604.0	1567.0	2742.8	1442.7	14.2	10.4	13.3	1.4	6.2	4.7
12. Madhya Pd.		1418.0	564.5	1442.4	497.2	1537.9	497.7	5.9	8.7	8.1	7.2	9.3	9.4
13. Maharashtra		2246.3	1074.4	2300.0	1049.3	2398.4	1039.2	17.3	14.0	15.6	9.6	11.6	9.0
14. Manipur		144.3	68.6	155.2	74.6	167.7	86.2	0.1	0.2	0.2	0.0	0.1	0.0
15. Meghalaya		11.3	13.6	12.6	15.0	14.1	13.1	0.1	0.2	0.1	0.2	0.0	0.1
16. Mizoram		15.0	21.3	16.9	23.0	18.9	23.7	0.4	0.3	0.1	0.1	0.6	0.1
17. Nagaland		10.4	10.2	12.1	8.5	14.1	7.1	0.2	0.1	0.1	0.1	0.0	0.0
18. Orissa		553.1	343.8	532.4	325.4	594.4	267.0	4.6	2.7	2.1	2.5	2.1	1.8
19. Punjab		466.7	254.8	431.9	213.9	379.1	185.5	2.1	1.7	1.2	3.0	2.2	1.7
20. Rajasthan		548.0	316.7	525.7	303.0	520.1	286.8	10.4	6.8	6.3	2.2	2.2	1.2
21. Sikkim													
22. Tamil Nadu		2225.6	1511.1	2355.2	1504.8	2216.8	1451.0	22.8	9.1	7.1	7.4	14.9	7.6
23. Tripura		58.1	121.6	58.3	130.9	60.8	133.8	0.8	0.1	⊙	0.1	2.4	1.0
24. Uttar Pradesh		1793.6	741.1	1679.5	700.1	1702.1	654.5	5.4	6.8	3.5	13.5	8.1	5.1
25. West Bengal		2930.2	2161.0	2963.4	1851.7	3082.2	2010.8	5.0	2.4	3.0	2.4	4.1	4.2
26. A & N Islands		8.6	8.4	8.6	10.2	8.6	11.2	0.5	-	-	0.1	0.5	0.6
27. Chandigarh		92.2	69.7	90.7	71.0	87.9	69.3	0.6	0.7	0.6	0.5	0.3	0.5
28. D&N Haveli		1.2	1.7	1.2	2.3	1.2	2.8	0.1	-	-	0.0	⊙	0.1
29. Delhi		688.3	217.2	695.4	212.7	763.2	206.9	2.5	2.8	2.5	14.3	11.6	11.0
30. Daman and Diu		1.7	0.8	1.3	1.7	1.5	3.7	⊙	0.1	⊙	⊙	0.00	0.1
31. Lakshadweep		1.7	5.2	1.7	6.3	1.7	6.8	-	-	-	0.1	0.2	0.2
32. Pondicherry		73.1	57.3	78.7	56.7	84.4	58.1	0.2	0.4	0.3	0.1	0.1	0.0
Total		23006.3	13752.2	23616.8	12658.7	23966.8	12724.4	128.4	95.3	101.9	110.3	136.1	103

Note:- \*No Employment Exchange functioning in this state

Educated :- Matric and above

Uneducated :- Below Matric including illiterates

⊙:-Figure less than 50

#### Atrocities Committed by BSF

1073. SHRIMATI GEETA MUKHERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether atrocities are being committed by BSF on the villagers in some of the villages bordering Bangladesh in Basirhat sub-division in 24 parganas district in the name of stopping infiltration from Bangladesh; and

(b) if so, the measures taken by the Government in this regard ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) No Madam.

(b) Does not arise.